

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 28.02.2021		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 28.02.2021)
1	MAT App	43
2	FA	19
3	FAO	1
4	Criminal Revision Petition	11
Total		74
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 28.02.2021		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	785
2	Additional Family Court, Agartala	801
3	Family Court, Udaipur	446
4	Family Court, Kailashahar	230
5	Family Court, Ambassa	30
6	Family Court, Khowai	169
7	Family Court, Sonamura	121
Total		2582
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 28.02.2021		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	2
2	Gomati Judicial District	64
3	South Tripura Judicial District	242
4	Unakoti Judicial District	0
5	North Tripura Judicial District	417
6	Sepahijala Judicial District	26
7	Khowai Judicial District	0
8	Dhalai Judicial District	144
Total		895
Total pendency in Tripura as on 28.02.2021		
1	Family Courts	2582
2	District Courts other than the Family Courts	895
Grand Total		3477